

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF MARUTI INFRASTRUCTURE LIMITED

Registered Office : 802, Surmount, Opp. Iscon Mega Mall,
S.G. Highway, Ahmedabad-380015

The details subsequent to completion of the Open Offer made vide **Public Announcement** which appeared on **September 22, 2010 ("PA")**, **Letter of Offer** dated **October 29, 2010 ("LOO")** and **Corrigendum to Public Announcement** which appeared on **November 2, 2010 ("CPA")** pursuant to Regulations 10, 11(1) & 11(2) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **Mr. Nimesh Patel (the "Acquirer")** to acquire up to 16,25,700 fully paid equity/ voting share capital representing 20% of the equity/ voting share capital of **Maruti Infrastructure Limited** at a price of Rs. 10/- per fully paid equity share of Rs. 10/- each, payable in cash (the "**Offer**") are as under:

1. Name of the Target Company : Maruti Infrastructure Limited
2. Name of Acquirer(s), including PACs : Mr. Nimesh Patel
3. Name of Manager to the Offer : Chartered Capital and Investment Limited
4. Name of the Registrar to the Offer if any : Link Intime India Private Limited
5. Offer Details :
- a. Date of opening of the Offer : November 12, 2010
- b. Date of closure of the Offer : December 01, 2010
6. Details of the acquisition :

Sr. No.	Item	Proposed in the Offer Document		Actual	
i.	Offer Price	Rs. 10/-		Rs. 10/-	
ii.	Share holding of Acquirer (No. & %) before Share Purchase Agreement (SPA)/MOU etc.	37,67,600 (46.35%)		37,67,600 (46.35%)	
iii.	Shares acquired/to be acquired through SPA/MOU etc. (No. & %)	Not applicable		Not applicable	
iv.	Shares acquired in the Open Offer	16,25,700 (20.00%)		NIL	
v.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 1,62,57,000		NIL	
vi.	Shares acquired after PA but before 7 working days prior to closure date, if any (No. & %)	NIL		NIL	
vii.	Post-Offer share holding of Acquirers (No. & %) (ii+iii+iv+vi)	53,93,300 (66.35%)		37,67,600 (46.35%)	
viii.	Pre & Post-Offer share holding of Public (No. & %)	Pre offer	Post offer	Pre offer	Post offer
		2689500 (33.09%)	1063800 (13.09%)	2689500 (33.09%)	2689500 (33.09%)

7. Status of escrow account, Whether released or not : Not released
8. Payment of interest, if any, to the shareholders along with details thereof : NIL
9. Status of investor complaints received, if any : No Investor complaints have been received
10. The Acquirer, Mr. Nimesh Patel (who is part of the Promoter Group of the Company) residing at Patel Vas, Makarba Gam, Jivraj Park, Ahmedabad- 380 051 accepts full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.
11. This Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>
12. This Public Announcement is being issued on behalf of the Acquirer by the Manager to the Offer.

MANAGER TO THE OFFER



CHARTERED CAPITAL AND INVESTMENT LIMITED

Contact Person: Mr. Vimlesh Bansal

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Vile Parle (E), Mumbai - 400 057

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